

Rejection of application for certificate of registration

February 29, 2000

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on **February 22, 2000** the application for Certificate of Registration submitted by **Teem Investment Co.**, having its Registered Office at **Sherpur, G.T.Road, Ludhiana.**

As such, the above company cannot transact the business of a Non-Banking Financial Institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad
Manager**

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